

**LOK SABHA**  
**UNSTARRED QUESTION No. 974**  
TO BE ANSWERED ON 5<sup>th</sup> February, 2026

**SATAT SCHEME IN ANDHRA PRADESH**

974. SHRI LAVU SRI KRISHNA DEVARAYALU:  
SHRI DAGGUMALLA PRASADA RAO:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details regarding the number of Compressed Biogas (CBG) plants set up under the Sustainable Alternative Towards Affordable Transportation (SATAT) scheme, State-wise especially in Andhra Pradesh;
- (b) the details regarding the total number of letters of intent issued by Oil and Gas Marketing Companies to entrepreneurs for setting up of CBG plants;
- (c) the details regarding the total number of CBG plants that the Government proposes to establish by 2023-24; and
- (d) whether the Government has any plans to extend the scheme to increase the number of CBG plants, if so, the details thereof?

**ANSWER**

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्यमंत्री  
(श्री सुरेश गोपी)

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS**  
**(SHRI SURESH GOPI)**

(a) to (d) Government, with a view to promoting the setting up of Compressed Biogas (CBG) plants across the country has adopted a “Whole of Government” approach involving multiple Ministries and Departments under the Galvanizing Organic Bio-Agro Resources Dhan(GOARDhan) initiative. The Government is providing various policy and institutional enablers to create a supportive ecosystem for CBG projects across the country including Andhra Pradesh, of which Sustainable Alternative Towards Affordable Transportation (SATAT) is one such initiative.

These enablers include assured price for off-take of CBG through long term agreements with OGMCs under SATAT initiative; Umbrella Scheme of National Bio Energy Programme by the Ministry of New and Renewable Energy, which inter-alia provides Central Financial Assistance; Additional Central Assistance for Municipal Solid Waste-based CBG projects under Swachh Bharat Mission Urban 2.0; inclusion of bio-manure produced from CBG plants as Fermented Organic Manure and Liquid Fermented Organic Manure under Fertilizer Control Order 1985; Market Development Assistance to promote Organic Fertilizer produced from CBG projects by Department of Fertilizers; inclusion of CBG projects under ‘White Category’ by Central Pollution Control Board on case to case basis; inclusion of CBG projects under Priority Sector Lending by RBI; and loan products from various Banks for financing of CBG projects.

Further, Ministry of Petroleum and Natural Gas has taken initiatives such as issue of guidelines for synchronization of CBG with CNG in CGD Network; a scheme for the development of pipeline infrastructure (DPI) for injection of CBG into the City Gas Distribution (CGD) network and national gas grid; a scheme to support CBG producers for procurement of Biomass Aggregation Machinery (BAM) Scheme; and phase wise mandatory sale of CBG in CNG (T) and PNG (D) segment of CGD network.

Under SATAT, which is an ongoing initiative, 1086 active Letters of Intent (LoI) have been issued by Oil and Gas Marketing Companies (OGMCs) to entrepreneurs for setting up of CBG plants.

The setting up of CBG plants is undertaken by parties based on their independent techno-commercial assessment. As reported by entrepreneurs on GOBARdhan portal, as on 31st December, 2025, a total of 189 Compressed Biogas (CBG) plants have been established under the GOBARdhan including SATAT initiative, out of which 7 plants are located in Andhra Pradesh. The state-wise details of commissioned CBG plants across the country are at Annexure.

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**ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 974 TO BE ANSWERED ON 05.02.2026 REGARDING SATAT SCHEME IN ANDHRA PRADESH**

The state-wise details of commissioned CBG plants across the country (as on Dec, 2025)

<b>State</b>	<b>No. of Plants</b>
Andhra Pradesh	7
Assam	0
Bihar	1
Chhattisgarh	3
Delhi	2
Goa	1
Gujarat	26
Haryana	20
Jharkhand	1
Karnataka	20
Kerala	0
Madhya Pradesh	11
Maharashtra	20
Odisha	1
Punjab	10
Rajasthan	9
Tamil Nadu	8
Telangana	6
Uttar Pradesh	37
Uttarakhand	4
West Bengal	2
<b>Total</b>	<b>189</b>

(source: GOBARDhan portal)